

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OANo.172 of 2021

IN THE MATTER OF:

Poonam Yadav

Applicant

Versus

M/s Ecogreen Energy Pvt. Ltd. & Ors

Respondent(s)

with

OANo.109/2022

Vivek Kamboj & Anr

Applicant

Versus

Union of India & Ors

Respondent(s)

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Filed By:

Date: 09.04.2025

Place: Gurugram

R. Khurana

Rahul Khurana, Advocate
Counsel for Respondent No. 4

09811894060

rkhuranalegal@gmail.com



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**ACTION TAKEN REPORT BY WAY OF AFFIDAVIT OF MAHABIR
PARSAD, ADDITIONAL COMMISSIONER, MUNICIPAL
CORPORATION OF GURUGRAM.**

Most Respectfully Showeth:-

1. That present report is being filed by Mahabir Parsad, Additional Commissioner, Municipal Corporation, Gurugram (Respondent no. 4) who has been authorized to file report on behalf of MCG.
2. That in compliance of order dated 17.12.2024 the present report is

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being submitted to place on record the latest status of progress at Bandhwari site and disposal of waste in compliance of the aforesaid orders. Action taken upon on the issues highlighted in the orders of this Hon'ble Tribunal are summarized in the succeeding paragraphs.

2.1 Status of Legacy Waste: -

The Legacy waste piled up at Bandhwari, Gurugram SLF site is being managed by MCG by Bioremediation & Bio-Mining. The fractions obtained after biomining are Bio Soil, RDF, Inert and C&D Waste. The RDF is being sent to cement plants, waste to energy plants and pre-processing units authorized by SPCB. The Bio Soil is being utilized to fill the low lying area and by the farmers to enrich the soil. The detail of fresh waste, legacy waste and its processing at SLF Bandhwari Site from January 2023 onwards is given as under:-

Sr. No	Description	Quantity in Lac MT
1	Total legacy waste assessed in January 2023	30.43
2	Fresh waste received from Jan 2023 to Dec 2023	6.06
3	Fresh waste received from 1 st Jan 2024 to 31 st December 2024	6.90

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4	Fresh waste received from 1 st Jan 2025 to 31 st March 2025	2.01
Total waste received (A)		45.40
5	Waste Processed from Jan 2023 to Dec 2023	16.50
6	Waste Processed from Jan 2024 to 31 st December, 2024	17.46
7	Waste Processed from 1 st Jan 2025 to 31 st March, 2025	0.12
Total waste processed (B)		34.08
Balance waste to be processed as on 31.03.2025 (A-B = C)		11.32

NOTE : The entire legacy waste assessed in Jan 2023 i.e. 30.43 Lac MT has already been processed. Further, 3.65 Lac MT waste received after Jan 2023 has also been processed. This indicates that a total quantity of 34.08 Lac MT fresh and legacy waste has been processed by MCG since January 2023.

The work of processing (Bioremediation and Bio-mining) of legacy waste at Bandhwari was being carried out by agencies engaged whose details were mentioned in previous reports. The last two surviving contracts were expired on 26.11.2024 and 28.12.2024 respectively and since then the work of processing and dispatch of legacy waste has remained held up. Fresh contracts have now been awarded for processing of 14 Lakh MT legacy waste, vide work orders dated 22.02.2025 to M/s Green Tech Enviro Management Pvt. Ltd. for 09 Lakh MT and M/s

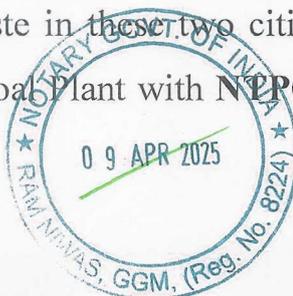


Aadarsh Bharat Enviro Pvt. Ltd. for 05 Lakh MT. As per the terms & conditions of these work orders, the target for bio-remediation and bio-mining of the entire legacy waste lying at Bandhwari SLF site is 03.07.2025. *Work against fresh tenders could be awarded after the model code of conduct/vidhan sabha elections in Haryana and after completing the process of obtaining the mandatory approval from the high-powered purchase committee.* The work of bio-remediation and bio-mining at Bandhwari SLF and dispatch of fractions of legacy waste, has already been started by both the contractors w.e.f. 24.3.2025.

The bioremediation of legacy waste is being carried out in accordance with CPCB guidelines. As per the RFP for the remediation and reclamation of existing legacy waste sites, the contractor is responsible for processing the waste and ensuring sustainable disposal of the recovered materials. The inert waste generated from the process will be utilized for filling up the area beneath the base course of Roads and highways, thereby promoting resource recovery and minimizing landfill dependency. Also, soil enrichment material is being used for barren land and C&D waste is being used for filling the low lying area.

The fresh waste processing is a continuous process and shall be continued till any sustainable alternative arrangement becomes operational, namely, MSW to Torrefied Charcoal Project by NTPC Vidyut Vyapar Nigam Ltd. (NVTNL), details of which are as under:

Assuming a population of Gurugram about 30 Lac and of Faridabad about 25 Lac, by 2030, the total waste generation is projected to be 1500 TPD in Gurugram and 1200 TPD in Faridabad. Steps are being taken to manage future projections of Waste in these two cities. An MoU for setting up of MSW to Torrefied Charcoal Plant with **NTPC Vidyut Vyapar Nigam Ltd**



(NVVN) has been signed on 20-07-2024 for processing of 1500 TPD of MSW for Gurugram and 1200 TPD for Faridabad.

Timeline of both the projects is as under:

Sr. No.	Particular(s)	Timeline
1.	MoU has been signed with NVVNL for setting up of Waste Processing Plant (Torrefied Charcoal) in Gurugram with a capacity of 1500 TPD.	Already signed on 20.07.2024
2.	Handing over of Land at Bandhwari for Gurugram plant and for Faridabad plant, to NVVNL for construction of the processing plants .	03.07.2025
3.	Construction of Waste Processing Plant (Torrefied Charcoal) plant in Gurugram and Faridabad with a capacity of 1500 TPD and 1200 TPD by NVVN, respectively.	01.08.2025. To 31.03.2027
4.	Testing of Torrefied Charcoal plants.	01.04.2027 to 15.4.2027
5.	Commissioning of Torrefied Charcoal Plants	01.06.2027
6.	Processing of fresh waste expected to be generated till the final commissioning of Plants will continue at the existing site at Bandhwari.	

3. Status of Leachate Management:

It is submitted that approximately 200 KLD leachate is generated at Bandhwari dump site which increases during rainy season, depending



upon the quantum of rainfall, moisture content and meteorological condition. Shifting of leachate through tankers is being ensured by the Municipal Corporation, Gurugram for treatment at 120 MLD (i.e. 120000 KLD) STP of GMDA at Behrampur, Gurugram. There is no discharge of leachate on the land surrounding Bandhwari SLF. The samples are being tested on daily basis by GMDA at inlet and outlet of STP and same have also been got tested by HSPCB and reports found satisfactory. This quantity of the leachate from Bandhwari is only 0.166 % of total capacity of the STP, which is very less and practically nil, there is no effect on the treatment process of STP. The GMDA verifies the disposal at STP, before release of any payment by MCG to the agency operating the tankers.

All possible precautions are being taken by the respondents to ensure that no leachate flows into the forest land surrounding the Bandhwari SLF site.

It is further submitted that HDPE lined garland drain was also constructed to prevent the flow of leachate outside the site in question. It is submitted that during various joint visits, the applicant has seen that a garland drain, duly lined with HDPE liner, has been constructed. This garland drain has been very effective in preventing the flow of leachate into the surrounding area.

4. Bulk Waste Generators

4.1 Bulk Waste Generators (BWGs) in Gurugram.

MCG has so far identified and registered 2573 Bulk Waste Generators. BWGs are supposed to manage their waste within their own premises as far as possible as per SWM Rules 2016, but only about 767

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BWGs are managing about 98 TPD MSW. A BWG cell has been created in MCG which is headed by Addl. Commissioner who monitor all activities related to management of BWGs such as encouraging maximum number of BWGs, to process their own waste, and also to educate and enlighten them about the latest techniques of waste management.

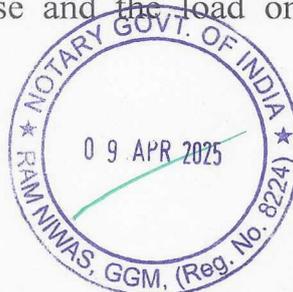
4.2 Bulk Waste Generators (BWGs) in Faridabad

MCF has so far identified 563 Bulk Waste Generators, generating 85 TPD MSW. BWGs are supposed to manage their waste within their own premises as far as possible as per SWM Rules 2016, but only 310 BWGs are managing 65 TPD MSW. To identify more BWGs and to motivate the BWGs, MCF has empanelled 5 expert agencies which are providing support to BWGs to manage their waste as per SWM Rules 2016.

5. Decentralized Waste Processing

5.1 Status of Decentralized Waste Processing in Gurugram.

The present combined capacity of waste processing is 218 Tons Per Day (TPD). To address the remaining gap of 982 TPD of waste, MCG is making sincere efforts to manage the waste in decentralized manner at different locations. The gap is expected to be reduced to be large extent after finalization of fresh door to door tender and allotment of work after which the processing of waste at the de-centralized processing sites located at Beri Bagh, Badshapur, Sector-44, Carterpuri, Opposite Paras Hospital, will increase and the load on Bandhwari SLF site shall be reduced.



MCG is committed to achieve the target for decentralized processing as per the timeline submitted in Hon'ble Supreme Court, which are mentioned as under:

S. No.	Operational processing facilities in Gurugram	Processing Status as on 13.05.2024 (TPD)	Augmented Processing to be achieved by 30.07.2025 as per Affidavit submitted in Hon'ble Supreme Court (TPD)	Present status as on 31.03.2025
1	Processing by BWGs	30	125	98
2	Beri Bagh MRF cum composting site	40	100	30
3	Badshahpur MRF cum composting site	40	90	48
4	Sector-44 MRF cum composting site	38	93	40
5	Opposite Paras Hospital MRF cum Bio-Gas	2	2	2
Total		150	415	218
			<i>Target will be achieved after operationalization of the fresh door to door as segregation at source will be more effective.</i>	

5.2 Status of Decentralized Waste Processing in Faridabad.

The present combined capacity of waste processing is 585 Tons Per Day

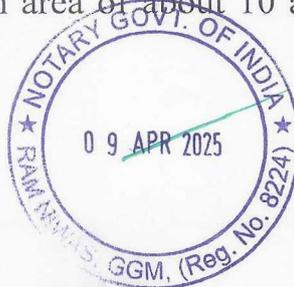


(TPD), whereas the waste generation is 1000 TPD. MCF is making efforts to achieved the targets submitted in the Hon'ble Supreme Court as per timeline.

As per affidavit submitted in Hon'ble Supreme Court on 24.03.2025					Present Status as on 31.03.25
Sr. No.	Ways for reducing untreated waste being sent to Bandhwari SLF	Processing (as on 13-05-2024)	Processing (on 20.08.2024)	Processing Capacity to be achieved as on 31.12.24 committed in Hon'ble supreme court.	
1.	Dry waste recovery	95 TPD	120 TPD	150 TPD	150 TPD
2.	Decentralized Waste Processing at Mujeri	80 TPD	100 TPD	120 TPD	120 TPD
3.	Decentralized Waste Processing at Pratapgarh	30 TPD	140 TPD	200TPD	250 TPD
4.	Waste Processing by BWGs	30 TPD	45 TPD (from 181 Complying units)	75 TPD (from 400 BWGs)	60 TPD
5.	Bio-methanation plant	5 TPD	5 TPD	5 TPD	5 TPD
	Total	240 TPD	410 TPD	550 TPD	585 TPD

6. Further in compliance of the directions in the orders of Hon'ble NGT dated 17.12.2024 it is submitted that after bioremediation and bio-mining of the legacy waste, an area of about 10 acres has been re-claimed after

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dispatch of various fraction of the legacy waste. It is further submitted that during the period February to November 2024 about 367385 MT of inert/ Compost has been disposed off in various areas located in villages surrounding the Bandhwari SLF. Further 122121 MT of RDF has been disposed-off to Cement Plants in Rajasthan, MP and Paper Mills in UP and Waste to Energy Plant in Haryana & UP. In addition, about 10916 MT of C & D waste has also been disposed-off at C&D waste processing plant in Gurugram.

It is therefore, submitted that sincere efforts are being made for treatment of legacy waste and fresh waste as per directions of the Hon'ble Tribunal.

Place: Gurugram
Date: 09.04.2025


DEPONENT
Addl. Commissioner-IV
Municipal Corporation
Gurugram

VERIFICATION:-

Verified that the contents of above affidavit are true and correct to the best of my knowledge as derived from official record. No part of it false and nothing material has been concealed herein.

Place: Gurugram
Date: 09.04.2025


DEPONENT
Addl. Commissioner-IV
Municipal Corporation
Gurugram



ATTESTED

RAM NIWAS MALIK, ADVOCATE
NOTARY, GURUGRAM (HR.) INDIA